RAJYA SABHA

Wednesday, the 14*th August,* 2013/23*rd Sravana,* 1935 *(Saka)*

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

MR. CHAIRMAN : Question 121. ...*(Interruptions)*...

RE. RESOLUTION PASSED BY PAKISTAN ASSEMBLY ACCUSING INDIAN TROOPS OF UNPROVOKED AGGRESSION ON LoC

श्री रवि शंकर प्रसाद (बिहार): सर, एक बहुत गंभीर विषय को उठाना है। पाकिस्तान की संसद ने एक प्रस्ताव पारित किया है जिस प्रस्ताव में सर्वानुमति से भारत को लाइन ऑफ कंट्रोल पर एग्रेसर बताया गया है, भारत को कंडेम किया गया है और कहा गया है कि पाकिस्तान कश्मीर को और वहां पर सेल्फ-डिटर्मिनेशन को सारा पॉलिटिकल, डिप्लोमेटिक और मॉरल सपोर्ट देता रहेगा। एक तरफ हम बातचीत की बात करते हैं और वहां की संसद भारत के खिलाफ इस तरह का प्रस्ताव पारित करती है। यह गंभीर विषय है। मैं सरकार से चाहूंगा कि सर्वानुमति से एक प्रस्ताव आना चाहिए, ताकि अपनी सेना का, अपने सुरक्षाकर्मियों का मनोबल बढ़ा रहे, यह हम आपसे विनम्र प्रार्थना करना चाहते हैं। यह हम अवश्य कहना चाहते हैं।

संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राजीव शुक्ल): माननीय सदस्य ने जिस प्रस्ताव के बारे में मामला उठाया है, तो जब इस तरह की बातें होती हैं और अगर इस तरह की कोई गतिविधि पाकिस्तान की तरफ से होती है तो उसमें पूरा सदन एकमत होता है, उसमें सत्ता पक्ष और विपक्ष का सवाल नहीं होता, सारे दल एक साथ होते हैं। विदेश मंत्री जी से हमारी बात हुई है और इस मामले में जल्दी ही एक प्रस्ताव तैयार हो रहा है। उम्मीद है कि वह प्रस्ताव सर्वानुमति से सदन द्वारा पारित किया जाएगा। उस प्रस्ताव पर जैसे ही काम पूरा हो जाता है, हम आपको अवगत कराएंगे।

SUBMISSIONS BY MEMBERS

Expression used by Hon. Chairman on 13th August, 2013

SHRI DEREK O'BRIEN (West Bengal): Sir, yesterday ...*(Interruptions)*...

MR. CHAIRMAN: Just one minute, please. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Let me humbly submit, Sir, that we have all the highest regard for the Chair.

DR. NAJMA A. HEPTULLA (Madhya Pradesh): Sir, I want to say the same thing ...*(Interruptions)*...

MR. CHAIRMAN: Please, please ...*(Interruptions)*...

SHRI DEREK O'BRIEN: But, Sir, the phrase 'federation of anarchists' has caused us deep hurt. ...*(Interruptions)*...

MR. CHAIRMAN: Can we discuss it separately? Let us ...*(Interruptions)*...

SHRI NARESH AGRAWAL (Uttar Pradesh): It may be parliamentarian ...*(Interruptions)*...

डा. नजमा ए. हेपतुल्ला: चेयरमैन साहब, कोई भी चीज़ ...**(व्यवधान)**...

MR. CHAIRMAN: Could you please allow the Question Hour to run?

DR. NAJMA A. HEPTULLA: Sir, I would allow the Question Hour to run; it is entirely up to you. The point is, I think, डा. कर्ण सिंह मुझसे ज्यादा सीनियर हैं। मुझे इसी हाऊस में 31 साल हो गए हैं और जिस कुर्सी पर आप बैठे हैं चेयरमैन की तरह से, मैं भी कुछ दिन वहां बैठी हूं। कोई भी अनपार्लियामेंट्री वर्ड अगर चेयर से या हाउस में बोला जाए तो वह ऑटोमेटिकली ही एक्सपंज हो जाता है। सर, आपकी गरिमा कम नहीं होगी बढ़ जायेगी, अगर आप अपनी खुशी से उसको रिकॉर्ड पर से निकाल दें। यह अनपार्लियामेंट्री वर्ड रिकार्ड पर नहीं जाना चाहिए even in a negative way. आपकी इज्जत बढ़ेगी घटेगी नहीं। मेरी आपसे यह गुजारिश है, रिक्वैस्ट है कि आप खुद अपना बड़प्पन दिखाकर उसको विदड्रॉ कर लीजिए। सब लोग आपका ताली बजाकर वैलकम करेंगे।

श्री रामविलास पासवान (बिहार): सर, हम लोगों को भी अपनी गरिमा का ध्यान रखना चाहिए, यह भी होना चाहिए। ...**(व्यवधान)**...

डा. अनिल कुमार साहनी (बिहार): सर, एक मिनट हमारी बात सुन लीजिए। ...**(व्यवधान)**...

श्री सभापति: यह आप क्या कर रहे हैं? नहीं-नहीं, आप अपनी बात कहिए ...**(व्यवधान)**...

डा. अनिल कुमार साहनी: सुप्रीम कोर्ट ने ओ.बी.सी. और अनुसूचित जाति और जनजाति का जो आरक्षण खत्म किया है ...**(व्यवधान)**...

श्री सभापति: आप पहले बैनर को नीचे रखिए ...**(व्यवधान)**...

डा. अनिल कुमार साहनी: ये उस पर क्या विचार कर रहे हैं? उसको पूरा बहाल करिए। ...**(व्यवधान)**...

श्री सभापति: नहीं-नहीं, पहले आप उसको रखिए। आप हाउस में बैनर नहीं दिखा सकते, पोस्टर नहीं दिखा सकते। ...**(व्यवधान)**...

डा. अनिल कुमार साहनी: महोदय, ...**(व्यवधान)**...

MR. CHAIRMAN: Can I have a say now?

डा. नजमा ए. हेपतुल्ला: सर, आपने इसका जवाब नहीं दिया।

DR. V. MAITREYAN (Tamil Nadu): You have the final say, Sir.

MR. CHAIRMAN: I am seeking the permission of the House to have a say.

The word objected to is "anarchist"! Now, let me quote what the Chair said— and I think it is available in the transcript — "Every rule in the Rule Book, every single etiquette, is being violated in the House. We are legislators. If the hon. Members wish to become a federation of anarchists, then it is a different matter, because there is no order in the House."

I used the expression 'federation of anarchists' because this is a proper name. There are several bodies with this name which exist in different countries. There is also an international association which goes by this name. Its principles of work, broadly speaking, are two-fold: one is abolition of all forms of authority, the other is commitment to direct action, anti-parliamentarian, etc., etc. So, if you read what I had said, I said with the conditional clause 'if'. As such, it is not an allegation or an attribute ascribed to the House. It is a question which is posed. I leave it to your judgment. If a question is posed, it cannot be an allegation.

DR. V. MAITREYAN: What is said and what it conveys is totally different. ...*(Interruptions)*...

श्री नरेश अग्रवाल: सर, थ्री ईडियट नाम से एक पिक्चर बनी है। अब कह दिया जाए कि थ्री ईडियट फिल्म हिंदुस्तान में बनी थी, तो क्या थ्री ईडियट को हम पार्लियामेंटरी कह देंगे क्योंकि उस पर पिक्चर बनी थी? अब अगर, उस फिल्म को क्वोट कर के कह दिया जाए, तो क्या वह पार्लियामेंटरी होगी और सदन उसे स्वीकार कर लेगा?

THE LEADER OF THE OPPOSITION (SHRI ARUN JAITLEY): Sir, the sentiment of the House has been conveyed to you, as all Members have spoken in one voice. Both, personally we have the highest regards for you and also for

the dignity of the Chair that you occupy. There are several precedents in this House where things are said in the heat of the moment and then when the heat gradually fades away, we make sure that that expressions are also not left. Now, this could have been posed as a question, but even when some averments are posed as a question, there is a well-known concept of innuendo....you directly don't say something but you say it by implication and it has the same impact. That is how it has been understood. Now, 'anarchy' is something where there is a complete chaos and there is an absence of governance, etc. Now, in this House emotions are expressed, opinions are expressed on several issues and yet we allow, after expressing them, the House to proceed. Now this very Session is an evidence of that. We have sat till 7.00 or 8.00 in the evening and already passed four legislations — three yesterday and one earlier. We discussed, at least, four or five issues of public importance. We also expressed our opinions in a manner which, probably, has anguished you. Several legislative bodies, not only in this country but also outside this country, held the word 'anarchist', to be unparliamentary. The New Zealand Parliament held it to be unparliamentary; the Tamil Nadu Assembly held it to be unparliamentary. Please don't allow it as a description of the House to be on record of the proceedings of this House. It won't be a good precedent. So, I urge you and leave it to your good sense. The Chair's remarks are never expunged; we only urge you. While the record is corrected, you may consider correcting that expression.

श्री के. सी. त्यागी (बिहार): सर, मैं सीताराम येचुरी जी और कॉमरेड राजा को इसमें शामिल करके कहना चाहता हूं कि anarchism is a political phenomenon. सोसायटी की जितनी एक्सेप्टेड नॉर्म्स हैं, उनको अपोज करना अनार्किज्म है। जब पूरे यूरोप में मार्क्सवाद का प्रचार-प्रसार चल रहा था, तो उसके खिलाफ इंस्ट्रूमेंट के रूप में एक पॉलिटिकल फिलॉसफी थी। सभ्य समाज के मुकाबले में यह फिलॉसफी थोड़ी चली, इसे यूरोप के बड़े बुद्धिजीवी बाकुनिन ने चलाया था। तो सर मैं नहीं मानता और मैं सीताराम येचुरी और कॉमरेड राजा को इसमें गवाह बनाऊंगा क्योंकि ये भी मार्क्सिस्ट स्कॉलर्स हैं, कि अनार्किज्म नान-पार्लियामेंटरी है। यैस, कई लोगों ने बड़े रुतबे और जलवे के साथ कहा कि जिनमें डा. लोहिया ने कई मौकों पर कहा है, इसके लिए मैं राम गोपाल यादव जी को गवाह बनाऊंगा कि they are anarchists. They oppose all the accepted norms of the society. समाज के जितने भी स्थापित मूल्य हैं, वे सब बुर्जुआ हैं, रिएक्शनरी हैं, वे लोग ऐसा मानते थे।

इसलिए सर, इस "अनार्किस्ट" शब्द पर एक व्यापक बहस होनी चाहिए कि यह शब्द पार्लियामेंटरी है या अन-पार्लियामेंटरी है?

DR. V. MAITREYAN: Sir, the expression is unparliamentary. After you said it, the House sat and passed three Bills. ...*(Interruptions)*...

MR. CHAIRMAN: Dr. Maitreyan, allow others to speak. ...*(Interruptions)*...

श्री मोहम्मद अदीब (उत्तर प्रदेश): चेयरमैन साहब, मैं सिर्फ एक बात कहना चाहता हूं। हम लोग बैक-बैंचर्स हैं और आपने जो कल आइना दिखाया, हमें विश्वास है कि हमने इस हाउस का मजाक बना रखा है। हकीकत यह है कि हम लोग जो पीछे बैठते हैं, देखते हैं कि चंद लोग हैं, जो कि हाउस की बिजनेस चलने नहीं देते। बड़ी मुश्किलों से हम क्वेश्चन ऑवर के लिए क्वेश्चन्स बनाते हैं और बड़ी मुश्किल से हमारे सवाल आते हैं, मगर क्वेश्चन ऑवर होता नहीं है। यह किस तरह की गुफ्तगू हो रही है कि साहब, आप अपने जुमले को वापिस लें। कोशिश तो यह की होती है कि हम अपने गिरेहबान में मुंह डालते कि हमने इस पार्लियामेंट का हश्र क्या किया है, हमने इस पार्लियामेंट को कहां ले जाकर खड़ा कर दिया है? इसके ऊपर बहस होने के बजाय इस जुमले पर कहा जा रहा है कि यह अनार्किज्म सही था या गलत था। मुझे अफसोस के साथ कहना पड़ता है कि अपने सब साथियों के साथ आप पार्टी को लीड करते हैं, आपका जब मकसद हो आप कीजिए, लेकिन हम जो छोटे-छोटे लोग यहां बैठे हुए हैं, हम कुछ बिजनेस के लिए आते हैं, कुछ बताना चाहते हैं, कुछ कंट्रीब्यूट करना चाहते हैं। ...**(व्यवधान)**... हम समझते हैं कि आपने जो कुछ कहा, सही कहा है।

†**[جناب محمد ادیب (اتّر پردیش)** : چیئرمین صاحب، میں صرف ایک بات کہنا چاہتا ہوں۔ ہم لوگ بیک-بینچرس ہیں اور آپ نے جو کل آئینہ دکھایا، ہمیں وشواس ہے کہ ہم نے اس ہاؤس کا مذاق بنا رکھا ہے۔ حقیقت یہ ہے کہ ہم لوگ جو پیچھے بیٹھتے ہیں، دیکھتے ہیں کہ چند لوگ ہیں، جو کہ ہاؤس کا بزنس چلنے نہیں دیتے۔ بڑی مشکلوں سے سے ہم کوئشچن آوور کے لئے کوئشچنس بناتے ہیں اور بڑی مشکل سے ہمارے سوال آتے ہیں، مگر کوئشچن آوور ہوتا نہیں ہے۔ یہ کس طرح کی گفتگو ہو رہی ہے کہ صاحب، آپ اپنے جملے کو واپس لیں۔ کوشش تو یہ کی ہوتی کہ ہم اپنے گریبان میں منھ ڈالتے کہ ہم نے اس پارلیمینٹ کا کیا حشر کیا ہے، ہم نے اس پارلیمینٹ کو کہاں لے جا کر کھڑا کر دیا ہے؟ اس کے اوپر بحث ہونے کے بجائے اس جملے پر کہا جا رہا ہے کہ انارکزم صحیح تھا یا غلط تھا؟ مجھے افسوس کے ساتھ کہنا پڑتا ہے کہ اپنے سب ساتھیوں کے ساتھ آپ پارٹی کو لیڈ کرتے ہیں، آپ کا جب مقصد ہو آپ کیجئے، لیکن ہم لوگ جو چھوٹے چھوٹے لوگ یہاں بیٹھے ہوئے ہیں، ہم کچھ بزنس کے لئے آتے ہیں، کچھ بتانا چاہتے ہیں، کچھ کنٹریبیوٹ کرنا چاہتے ہیں ...(مداخلت)... ہم سمجھتے ہیں کہ آپ نے جو کچھ کہا، صحیح کہا ہے۔

†Transliteration in Urdu Script.

DR. YOGENDRA P. TRIVEDI (Maharashtra): Sir, we need not go to the dictionary meaning; we need not go to the historical meaning; we need not go to the etymological meaning. You must look at the popular feeling. Popular feeling is that 'anarchist' is one who does not believe in the established law and order situation. And this is an expression which is rather a little sour. So, I would submit that let us substitute it by something like 'unruliness' which is an acceptable meaning. The popular meaning of 'anarchist' is not a very healthy one. So, I think we can substitute it by something which is more palatable and which also expresses the feeling of the Chair.

SHRI SITARAM YECHURY (West Bengal): Since Mr. Tygai has invoked Bakunin, Yechuri and Raja, I would like to tell the historical perspective how anarchism as a political phenomenon evolved. ...*(Interruptions)*... But the point at issue, Sir, is that you please consider whether the House has not been able to reach to the levels of your expression. The reason why I am saying this is because there -was an expression in Sociology, I remember, in our student days, which said, "There is an epistemological break on the ontological plane." Now the point is, it is not a question of definition of 'anarchy' or 'anarchism', we are victims of it. Even today, there is a widespread movement in Europe which is called the 'Anarchist', and they are led by anarchists who don't believe in any law and order. Unfortunately, I was not present here the day when you said this; so, I don't understand how the House took that to mean. But from what you read out, you posed it as a question saying that if you are not following the rules, then are you going to lead up to this? If that is your poser, that is perfectly valid. But the way the House has taken it, that may need consideration, and I leave it to your wisdom.

SHRI D. RAJA (Tamil Nadu): Sir, I do agree 'anarchism' is a political trend. It is there for long in the history. But whatever we say, the context is more important. That context creates problems in the House. This is my first point. The second point is regarding parliamentary words or unparliamentary words. I did go through that dictionary once because I used two words in this House and they were considered to be unparliamentary. Once I used the word 'genocide', immediately it was expunged. Then I continued to use that word 'genocide'; several Members used that word 'genocide', it is there on the record now. Again, secondly, once I

said, "Discussion should not become a farce". The Chair said, 'farce' is an unparliamentary word. Then I consulted the book; I also consulted Mr. Ravi Shankar Prasad. It says subject to what else is discussed, if it is adjournment motion, then 'farce' becomes unparliamentary.

Otherwise, 'farce' can be used. So, I think, the time has come when we will have to review that 'word' book which contains 'parliamentary' words and 'unparliamentary' words. The time has come that when we are now evolving as a democracy and we are evolving as a Republic, accordingly, we will have to evolve the Rule Books also. So, we leave it to you. It is the context which has created the problem in the House. That's all.

MR. CHAIRMAN: Thank you. Dr. Karan Singh.

DR. KARAN SINGH (NCT of Delhi): Sir, I would simply like to say that as Chairman of the Ethics Committee for eight years — and Sitaramji was a Member of that— we laid down — Maitreyanji, can I have your attention? — a certain code of conduct, and the very first code of conduct is that nothing should be done that brings down the prestige of the Parliament. I am. very sorry to say, Sir, that the way things have developed, the reverse is true. And, I can understand your anguish when day-after-day-after-day, the Question Hour is negated, the debates are negated; two or three people can stand up in the Well of the House and disrupt the whole proceedings! Sir, whether we call it a movement.....towards 'anarchism', ...*(Interruptions)*... Just a minute.

DR. V. MAITREYAN: Sir, I want to speak something after him. ...*(Interruptions)*...

MR. CHAIRMAN: Please. Please. ...*(Interruptions)*... Please. ...*(Interruptions)*... Dr. Maitreyan, a Member is speaking. ...*(Interruptions)*...

DR. V. MAITREYAN: Sir, mentioning 'two-three' is wrong. We also represent crores of people. ...(Interruptions).. Don't mention 'a few people.' ...*(Interruptions)*...

MR. CHAIRMAN: Dr. Maitreyan, please. ...*(Interruptions)*... प्लीज़, बैठ जाइए ...**(व्यवधान)**... बैठ जाइए। ...**(व्यवधान)**...

DR. KARAN SINGH: Sir, I don't mention any particular number of people. ...*(Interruptions)*...

MR. CHAIRMAN: Please. ...*(Interruptions)*...

DR. V. MAITREYAN: We also represent crores of people. ...*(Interruptions)*...

MR. CHAIRMAN: I am afraid, somebody might get a mistaken impression about. ...*(Interruptions)*... Dr. Saheb, please. ...*(Interruptions)*... No, no; please sit down. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Yes, Dr. Saheb. ...*(Interruptions)*...

DR. KARAN SINGH: Sir, obviously, everybody here represents large numbers of people. I am not blaming any person. What I am trying to say is that your anguish is understandable and that anguish is shared by many of us because we come here everyday in order to listen to the ...*(Interruptions)*...

DR. V. MAITREYAN: Who will understand the anguish of the people of the South? ...*(Interruptions)*...

DR. KARAN SINGH: We will understand. I will understand the anguish of the people of the South. ...*(Interruptions)*...

MR. CHAIRMAN: Dr. Karan Singh, please go ahead. ...*(Interruptions)*...

DR. KARAN SINGH: So, Sir, what I am saying is that we have to really look into ourselves and see what it is that we are doing. We are on television everyday. All over, wherever I go, people say, भई, आपकी संसद में क्या हो रहा है? So, whatever the provocation is, my submission is that we must follow certain codes of conduct, certain rules. I have been in the Parliament for thirty-six years. I have seen some of the greatest Opposition leaders like Nath Pai, Hiren Mukherjee, Indrajit Gupta, etc. Look at the way they used to drag the Government across the coals. But disrupting the House is not the way — I am sorry to say it. But parliamentary disruptions ...*(Interruptions)*...

DR. V. MAITREYAN: The Government also that day was different, Sir. ...*(Interruptions)*...

MR. CHAIRMAN: Please. ...*(Interruptions)*... Please don't wear those caps. They can give a very misleading impression. ...*(Interruptions)*... Silence, please. ...*(Interruptions)*...

DR. KARAN SINGH: Sir, I am not talking here what is ...*(Interruptions)*... I want to make the point. Your anguish is understandable and the Hindi translation of the 'anarchist' would be "अव्यवस्था"। अगर "अव्यवस्था" शब्द का प्रयोग किया जाए, तो इतना बुरा नहीं लगेगा। ...**(व्यवधान)**...

MR. CHAIRMAN: Silence, please. ...*(Interruptions)*... Sorry, Dr. Saheb, I didn't get it. ...*(Interruptions)*...

श्री के. सी. त्यागी: यह अव्यवस्था नहीं, अराजकता है। ...**(व्यवधान)**...

MR. CHAIRMAN: Yes, Mr. Rapolu.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Respected Chairman, ...*(Interruptions)*...

MR. CHAIRMAN: Others also want to speak. What can I do? ...*(Interruptions)*... What can I do? ...*(Interruptions)*... If I allow people to speak, you find fault. If I don't allow, ...*(Interruptions)*... What am I to do? ...*(Interruptions)*...

श्री भगत सिंह कोश्यारी (उत्तराखण्ड): सर, मैं आपसे एक बात पूछना चाहता हूं। ...**(व्यवधान)**...

श्री सभापति: कोश्यारी जी, बोलिए। ...**(व्यवधान)**...

श्री भगत सिंह कोश्यारी: सर, हमारे नेता के बोलने के बाद मुझे बोलने की जरूरत नहीं थी, लेकिन मेरा आपसे निवेदन यह है कि जिस शब्द का प्रयोग आपने किया है, हो सकता है कि चूंकि सब 'anarchists' हैं, तो मैं भी 'anarchist' हूं और बाकी भी 'anarchist' हैं, तो इससे देश और विदेश में जो मैसेज जाएगा, मेरी जो छोटी समझ है, मैं शब्दों के ...**(व्यवधान)**... आप ही हल्ला करते हैं। ...**(व्यवधान)**...

श्री सभापति: आप लोग बैठ जाइए ...**(व्यवधान)**... बैठ जाइए। ...**(व्यवधान)**... कोश्यारी जी, आप बोलिए। ...**(व्यवधान)**... आप बोलिए ...**(व्यवधान)**...

SHRI BHAGAT SINGH KOSHYARI: They don't allow me. ...*(Interruptions)*... I am speaking and they are shouting! ...*(Interruptions)*...

They don't allow me. Are they anarchists or not? You tell me. I am speaking here. ...*(Interruptions)*...

श्री सभापति: आप बोलिए, ...**(व्यवधान)**... कोश्यारी जी, आप बोलिए ...**(व्यवधान)**...

SHRI BHAGAT SINGH KOSHYARI: Are they anarchists? You tell me and I will sit down. ...*(Interruptions)*... संसद के अंदर हम सब लोग बैठे हैं, उनमें भी कमी होगी, हममें भी कमी होगी। अगर हम लोग कुछ बोलते हैं तो वह इसलिए बोलते हैं क्योंकि यहां ऐसे बहुत से मैटर्स आते हैं। मैं जानता हूं कि मैं कभी नहीं चिल्लाता हूं। हम बहुत से मौकों पर खड़े भी नहीं होते हैं, लेकिन बहुत से मैटर्स ऐसे आते हैं जो संसद से ऊपर, सारे देश को टच करते हैं, उन मैटर्स का संबंध देश से होता है। उस समय यदि ट्रैज़री बेंचेज़ से सही उत्तर नहीं आता है, रेसपॉंसिबल रिप्लाई नहीं आता है तो हमें कहीं न कहीं बोलना पड़ता है, ज़ोर से भी बोलना पड़ता है। यह बात ठीक है कि वैल में नहीं जाना चाहिए। मैं भी इस बात को मानता हूं कि यह बहुत अच्छी प्रैक्टिस नहीं है, लेकिन जो ट्रैज़री बेंचेज़ हैं, जो रेसपॉंसिबल व्यक्ति हैं, अगर वे सही ढंग से उत्तर नहीं देंगे तो क्या उसके लिए ये सब रेसपॉंसिबल हैं? इसलिए मेरा आपसे विनम्र निवेदन है कि आप बहुत अनुभवी व्यक्ति हैं, आप तो डिप्लोमैट हैं, आप इसको डिप्लोमैटिकली भी बोल सकते थे। मेरा आपसे यह निवेदन है कि इस तरह से अच्छा मैसेज नहीं जाएगा। मैं आपसे निवेदन कर रहा हूं कि it will not send a good message to the country and worldwide.

MR. CHAIRMAN: Now, Shri Rapolu, one last Member.

SHRI ANANDA BHASKAR RAPOLU: Respected Chairman, Sir, let me mention a few words. I am a newcomer, just almost one-and-a-half years old. Discipline being in the interest of contemporary Indian Parliamentary history, yesterday, your anguish was for the self-introspection and you have decisively and precisely used the word 'if'. With that only, you have mentioned this. You and your Chair have Indian historic respect and you shall not expunge the word which you have mentioned. We need not worry about that and we, the Parliamentarians, have to rise up to your expectations and to the expectations of Indian history and of the future. Thank you, Sir.

SHRI DEREK O'BRIEN: Sir, I have a simple clarification to seek from you. I am a comparatively new Member. I have been here only for two years and all other senior Members have spoken. In all humility, I would seek a clarification. Sir, by making a statement and then putting an interrogation mark at the end of it all, does that make that statement any different by putting a full stop at the end of the statement? I just want you to clarify this for me so that I can learn while I am here because otherwise, I could say anything and then make the interrogation mark the reason for not making it part of the proceeding. Sir, will you please clarify that for me?

MR. CHAIRMAN: Mr. O'Brien, I think you and I both learnt some of the English language in the same institution. An interrogatory statement is an interrogatory statement. It is not a prescription; it is not ascribing. It is only interrogatory. That's all. Anyway, let's get on with our ...*(Interruptions)*... प्रकाश जावडेकर जी, आप बोलिए।...**(व्यवधान)**...

श्री प्रकाश जावडेकर (महाराष्ट्र): सर, मैं केवल दो मिनट लूंगा। मुझे बहुत दुख होता है, जब भी सदन में कोई ऐसा सीन होता है जिससे काम में बाधा आती है, लेकिन डेमोक्रेसी एक सीरियस प्रोसेस है और लोकतंत्र एक तरफा मामला नहीं होता है, रेसपॉंसिव गवर्नमेंट होना बहुत जरूरी होता है। ...**(व्यवधान)**... Extraordinary situations sometimes give vent in an extraordinary manner also. But, let me tell you, Sir, you please withdraw...*(Interruptions)*... One minute, this is my last sentence. Sir, you withdraw it in the best interest of democracy and dignity of your Chair also because otherwise, people will say that you are presiding over that 'federation'. So, that should not happen. That is serious.

MR. CHAIRMAN: That is ascriptive.

SHRI PRAKASH JAVADEKAR: No. So, this should not happen and that is why, I request humbly that you withdraw it.

डा. एम.एस. गिल (पंजाब): सर, जिस कुर्सी पर आप बैठे हैं, उसके नीचे गद्दी नहीं है, मेरी समझ में। मैं भी बड़े सालों से देख रहा हूं कि आपकी कुर्सी के नीचे गद्दी नहीं है।

MR. CHAIRMAN: Silence, please. ...*(Interruptions)*...

डा. एम.एस. गिल: वे साधु जो कीलों के ऊपर लेटते हैं, आपके नीचे तो कीलें हैं। मैं बड़े सालों से देख रहा हूं, मुझे आप पर तरस भी आता है, माफ करना "तरस" भी आता है, यही शब्द मेरे दिमाग में आया है। आप कभी-कभी दुख ही प्रकट करते हैं। मुझे उर्दू का शेर याद नहीं है, पर आपको याद होगा। मैं कह सकता हूं कि आप चोट भी मारते हैं और आप हमें रोने भी नहीं देते हैं। देखिए, यह सवाल टेक्निकेलिटी का नहीं है कि लफ्ज़ का अर्थ, or, what is the precise meaning, or, how you can twist it around to explain it in your way, and, I don't think, we necessarily need only Marxist explanation in this. सवाल तो यह है कि सबको अपने अंदर भी देखना चाहिए, आल पार्टीज़ को अपने अंदर देखना चाहिए। जो पासवान जी ने कहा, मेरी उनसे हमदर्दी है, उन्होंने एक लाइन में कह दिया कि अंदर भी देखना चाहिए। पंजाब में कहते हैं कि अपनी पीढ़ी के नीचे भी सोटा फेरो। जिस पीढ़ी के ऊपर बैठे हो, उसके नीचे भी सोटा फेरो। आपको दिखेगा कि आप या मैं या ये क्या कर रहे हैं? सवाल तो यह है, if you are very touchy about

your honour, you should be; you should also be touchy about the honour of this House collectively, and, the Vice President represents that honour in his single self. So, it is not a question of saying, please take this back, and, then, we feel happy or not. I leave it to him; I leave it to you, but I don't have too much sympathy for this. I think, this occasion has arisen accidentally and it has arisen to make everybody rethink inside, are we going to function like this? I have sat in the House of Elders, and, fortunately, I am an elder now, in term, here also and otherwise also; I can't hide it. क्या करूं?

So, Sir, it is for all of us to think. It is not just a simple question that because we all feel you should do this, you roll it back. What effect it will have on you and the running of this House tomorrow, I leave it to you to judge.

MR. CHAIRMAN: Thank you. Do you really wish to speak?

श्रीमती रजनी पाटिल (महाराष्ट्र): सर, इस सदन में सब बोल रहे थे कि एक-डेढ़ साल हुआ है, एक-डेढ़ साल हुआ है, लेकिन मेरा सबसे छोटा कार्यकाल सात महीने का रहा है, इसलिए मैं इस सदन की प्रि-मैच्योर बेबी हूं, ऐसा बोल सकती हूं। मैं यह बोलना चाहती हूं कि आपने जो शब्द उस दिन यूज़ किया, उसका शब्दार्थ यहां पर सब विद्वान लोग कर रहे हैं। लेकिन शब्दार्थ करने के बजाय, जो जनता की भावना है, उससे मैं आपके माध्यम से सदन को अवगत कराना चाहती हूं। जब हम बाहर जाते हैं या जब हम अपनी कांस्टीट्युएंसी में जाते हैं, तो लोग बोलते हैं कि हम टैक्स भरते हैं और आप राज्य सभा में जाकर एक दिन भी कामकाज नहीं होने देते हैं। यह जो उद्वेलिता लोगों के बीच में है, उसे मैं आपके माध्यम से सदन को बताना चाहती हूं क्योंकि इसको हम सब जानते हैं। सब लोग हमारी तरफ उंगलियां उठाकर कह रहे हैं कि आप राज्य सभा में जाकर करते क्या हो, हर दिन तो राज्य सभा बंद होती है, आप काम नहीं करते हो, लोगों में यह भावना है। सर, ...**(व्यवधान)**...

डा. वी. मैत्रेयन: लोग टू जी, कोलगेट के बारे में भी बोलते हैं। ...**(व्यवधान)**...

श्रीमती रजनी पाटिल: सर, हमने हर बार ...**(व्यवधान)**...

श्री सभापति: आप लोग बैठ जाइए। ...**(व्यवधान)**... Please sit down. Let the speaker speak. ...*(Interruptions)*...

श्रीमती रजनी पाटिल: सर, हमारे यहां क्वेश्चन ऑवर का एक भी दिन आज तक नहीं हुआ है। सर, हम हर दिन अपनी तैयारी करके आते हैं और यहां पर हम सोचते हैं कि

जब क्वेश्चन ऑवर चलेगा, तो हम देश के सवाल करेंगे, जनता के सवाल करेंगे, लेकिन वे सवाल तो होते नहीं हैं। हमें यह लगता है कि आपने जो भावना व्यक्त की वह उद्वेलितता से व्यक्त की और इस भावना से हम सब सहमत हैं। क्योंकि हमें ऐसा लगता है कि जनता का जो पैसा है, वह इस तरह से बेकार नहीं जाना चाहिए। सदन में काम होना चाहिए।

MR. CHAIRMAN: Thank you. ...*(Interruptions)*... Now, Venkaiahji, ...*(Interruptions)*... Of course, Venkaiahji. ...*(Interruptions)*...

श्री साबिर अली (बिहार): सर, हमें भी बोलने का मौका मिलना चाहिए। ...**(व्यवधान)**...

श्री सभापति: आप बैठ जाइए। ...**(व्यवधान)**...

श्री साबिर अली: सर, हमें इतना हाथ उठाना पड़ता है, फिर भी हमें बोलने का मौका नहीं मिलता है। ...**(व्यवधान)**... आप हमें भी बोलने का मौका दीजिएगा। ...**(व्यवधान)**...

श्री सभापति: आपकी भी बारी आती है, आप ऐसा मत कहिए। ...**(व्यवधान)**... आप बैठ जाइए। ...**(व्यवधान)**...

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, we all come to this House to raise the voice of the people. ...*(Interruptions)*...

MR. CHAIRMAN: Silence please.

SHRI M. VENKAIAH NAIDU: Be it corruption, be it price rise, be it farmers' problem, be it suicides by farmers, be it atrocities on women, be it scams and scandals taking place across the country day in and day out. ...*(Interruptions)*... When we are not allowed to raise those issues and the Government wants to stifle the voice of the opposition, at times, extreme steps are taken of protesting ...*(Interruptions)*... And they give *pravachan* to us. Nobody will be happy to go to the Well of the House. Nobody will be happy to shout from their seats. But it is happening. The entire country has been watching this Parliament for years together. I have been in the Parliament for the last 13 years. In the recent past, what had happened in the House; how many times the Ruling Party Members went to the Well of the House snatching papers from the hands of Ministers and got the House adjourned forcefully? The question is this. We have to take a uniform stand. There should be a holistic approach. We have to think seriously about the functioning of the House. It should not be selective. It should not be aimed at

one section or the other section. My appeal to the Chair is, first the Government, which is having the power, should allow the space of the opposition for the opposition parties to raise the voice of the people. And that is not being allowed. ...*(Interruptions)*... That is not being allowed. ...*(Interruptions)*...

MR. CHAIRMAN: Let the hon. Member conclude. ...*(Interruptions)*... *No* ...*(Interruptions)*... Let the hon. Member conclude. ...*(Interruptions)*... Venkaiahji, please finish. ...*(Interruptions)*... बैठ जाइए, बैठ जाइए। ...**(व्यवधान)**... One minute. ...*(Interruptions)*... Please conclude. ...*(Interruptions)*... Please conclude.

SHRI M. VENKAIAH NAIDU: And if the people want to have both, the power and to stifle the opposition, it cannot be allowed. As told by the Leader of the Opposition the other day, Sir, Parliament is not simply a debating House or a shouting House; it is a forum to demand accountability from the Government. That is what we are trying to do. My appeal to the Chair is, please have a uniform approach. Let us not be selective in our approach towards this side or that side. This comment by the Chair is a reflection on the functioning of the House. The House includes all. ...*(Interruptions)*... The House includes all. That is what I am saying.

MR. CHAIRMAN: So, it does not refer to any one section of the House. Thank you. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: I am coming to that. Sir, I said this because I wanted this response to come from the Chair. I am happy that you have given that response. It is very odd for me to argue with the Chairman whom I personally respect.

MR. CHAIRMAN: And so do I.

SHRI M. VENKAIAH NAIDU: I respect you because I know who the Chairman of the Rajya Sabha is. It is not just the post but the person also. My agony is this. I stood up even after the Leader of the Opposition had spoken. Sir, you said that it's not selective at all. I am happy about it. All these things, which I narrated, have been happening for so many days. People were not named. Only the other day, 20 of my colleagues have been named. If it is not selective, what

else is it? And then when we raised this issue, we were assured that it would be taken care of and it would be removed from the record. So far, nothing has happened. The Ruling Party Members, who are giving *pravachan* to us, should remember what they did when they were in the opposition. ...*(Interruptions)*... I am not trying to justify ...*(Interruptions)*... Sir, I request the Chair ...*(Interruptions)*... please ...*(Interruptions)*... let us try to forget this. I appeal to the Chair to see that the word, in whatever sense it was used, whether as a question mark or as a suggestion or whatever it is, it is better that it is withdrawn, so that there is happy ending to it and we all work together.

MR. CHAIRMAN: Shri Sabir Ali. ...*(Interruptions)*... Absolutely the last. ...*(Interruptions)*...

श्री साबिर अली: शुक्रिया सर। सर, मैं अपने जज्बात को इस तरह रखना चाहता हूं कि कल सदन में चेयर की तरफ से जिस शब्द का, जिस अल्फाज़ का इस्तेमाल किया गया, मेरी व्यक्तिगत और personal ओपिनियन यह है कि इस सदन के लिए यह ठीक था। मेरा एक साल से लगातार यह तीसरा सेशन है और मुझे अपोजिशन के साथ बैठने का मौका मिला या जो मेन अपोजिशन था, उसके साथ बैठने का मौका मिला। उस वक्त भी सदन के अंदर और सदन के बाहर मैंने अपनी व्यक्तिगत राय रखी थी कि सदन चलना चाहिए। एक दिन क्वेश्चन ऑवर में बोलने का मौका इस सदन में बैठे हुए सदस्यों में से मुश्किल से पांच लोगों को मिलता है। उसकी तैयारी महीने से की जाती है और गवर्नमेंट से उसका आन्सर आता है। कभी-कभी आन्सर में लैकुना जरूर रहता है, मैं गलत शब्द का इस्तेमाल नहीं करूंगा, लेकिन वे लोग, जिनको एक लंबे अर्से की उम्र बिताने के बाद इस सदन में आने का मौका मिलता है और अपनी बातों को सरकार से पूछने का मौका मिलता है, जिस पर लगातार 3 महीने पहले से मेहनत की जाती है और कुछ लोग जब चाहे इस सदन को एडज़र्न करवा देते हैं ...**(व्यवधान)**...

श्री सभापति: खत्म कीजिए।

श्री साबिर अली: सभापति जी, दो मिनट, बहुत लोगों ने बहुत देर तक बोला है, हमको भी बोलने का मौका मिलना चाहिए, मैं आपसे बड़े आज़ादान अंदाज़ में गुज़ारिश करना चाहता हूं कि तीन महीने मेहनत करने के बाद एक क्वेश्चन, दो क्वेश्चन से ज्यादा किसी को स्टार्ड क्वेश्चन में प्रश्न पूछने का मौका नहीं मिलता है। जिसका चौथे नम्बर के बाद सीरियल नम्बर आता है, उसको तो वैसे ही बोलने का और अपने सवालों को पूछने का मौका नहीं मिलता है। इसीलिए मैं इस बात का पुरज़ोर हिमायती हूं कि कम से कम क्वेश्चन ऑवर

को किसी भी कीमत पर रोकना नहीं चाहिए। चाहे अपोजिशन में कोई भी पार्टी रहे, यदि वह अपनी बात को रखना चाहती है, तो छह से सात घंटे तक सदन चलाया जाता है, उस बीच अपनी बात रखी जा सकती है। कुछ लोग जब चाहे व्यवधान पैदा करते हैं। मेरा क्वेश्चन लगातार तीन बार आया, यह बहुत सेंसिटिव क्वेश्चन था, मेरे लिए बहुत महत्वपूर्ण था, लेकिन मुझे पूछने का मौका नहीं मिला। इसलिए मैं अपने दिल की गहराइयों से उस बात का बिल्कुल खंडन नहीं करना चाहता हूं। मैं इसका सपोर्टर हूं कि इसमें अनॉर्की, मोनार्की शब्द चलते हैं और इसलिए इस तरह से व्यवहार नहीं होना चाहिए। मैं आपको धन्यवाद देता हूं।

MR. CHAIRMAN: Thank you. सत्यव्रत जी। इनके बाद और कोई नहीं है। ...**(व्यवधान)**...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश): सभापति जी, बहुत बेहतर तो यह होता कि आज हम जिस मसले पर बहस कर रहे हैं, यह बहस होती ही नहीं। लेकिन बहस हुई है, तो शायद इससे कुछ अच्छा निकल आए। समुद्र मंथन से ज़हर भी निकला था और अमृत भी, इसलिए कोशिश यह है कि इससे शायद अमृत निकल आए। आपत्ति इस बात पर है कि लोग मानते हैं कि आपने जो लफ्ज़ इस्तेमाल किया, उससे हमारे सदन की और हमारे मैम्बर्स की प्रतिष्ठा कम होगी। मैं नहीं जानता कि यह वास्तव में पार्लियामेंट्री है या नहीं है, एक्चुअली यह बहस का मुद्दा भी नहीं है, लेकिन मैं यह मानता हूं कि जिन्हें आपत्ति है, उनको और हम सब को, इस सदन की और अपनी गरिमा व प्रतिष्ठा का चिंतन करने का पूरा अधिकार है। हम चेयरमैन की शब्दावली में सुधार करने के लिए तो इतने उत्सुक हैं, बहुत अच्छी बात है, सुधार कर लीजिए, लेकिन हम रोज़ाना यहां पर जो व्यवहार करते हैं, क्या उससे हमारी गरिमा और प्रतिष्ठा इस देश में और लोगों में बढ़ती है? क्या उस व्यवहार और आचरण के कारण हमारी गरिमा और प्रतिष्ठा पर आंच नहीं आती है? एक मिनट के लिए हम यह सोच लें, संशोधन कर लें, सुधार कर लें, तो क्या चेयरमैन साहब, इतने से हमारी गरिमा और प्रतिष्ठा स्थापित हो जाएगी? अगर हमारा व्यवहार वही रहे, जो हम करते आए हैं, तो हमारी प्रतिष्ठा स्थापित नहीं होगी। बहुत अच्छा है कि चेयरमैन साहब ने तो जो सोचा, वो सोचा, लेकिन आज के इस मौके पर जो सुधार होना हो, वह एकतरफ़ा न हो, वह दोनों तरफ हो। वह सुधार वहां भी हो और यहां भी हो। हम पहले यह तय कर लें कि हमारा आचरण इस सदन के अंदर ऐसा नहीं होगा कि जब कभी ऐसी शब्दावली उपयोग करने का यदि अवसर भी आए, तो हम नहीं करेंगे। यदि आज हमारा यह निर्णय हो गया, अगर आज हम अपने इस आचरण में संशोधन और सुधार करने के लिए तैयार हैं, तो मैं समझता हूं कि यह बहस बहुत सार्थक हो गई और आपका जो कथन है, वह कथन बहुत सार्थक हो गया। मुझे इतना ही कहना है कि बेहतर है कि इस बहस का इस्तेमाल दोनों तरफ के सुधार के लिए हो जाए।

MR. CHAIRMAN: Thank you very much. I would take a couple of minutes. I wish the Rajya Sabha were to have such interesting debates more frequently. I have got the sense of the sentiments of different sections of the House. I want to make 2-3 things clear. Firstly, the Chair is not a part of the Government, not as the Chair. In another capacity, in the State's structure, yes. But, that is a very important thing. The Chair is a referee in a hockey match or a football match. The Chair has been given a Rule Book, a yellow card and a red card; and he or she is expected to allow the game to be played as per the rules. If a game is allowed to play as per the rules, no yellow card is required, forget about the red card altogether.

Now that is what this Chair has endeavoured to do. But then it does happen that you try aspiring for treating an ailment which turns out to be more endemic, more persistent and recurring. I think my personal view is, and I would like to make this submission to all sections of the House, particularly to the party leaders that the time has come for us to review our practices, our rules and carry out such changes as are necessary because the rules are made by the House; and the House is fully competent to amend the rules and modify the rules. Therefore, I would like to convene, as early as possible, a meeting of the leaders so that we could have a frank and practical discussion about how the rules need to be amended, if they need to be amended. I have the sense of the House, I will ask the Secretariat to review the remarks in the light of the record that they have. We will proceed from there.

Can I now beg your indulgence to have the Question Hour?

ORAL ANSWERS TO QUESTIONS

Funds and equipments for Disaster Management

*121. SHRIMATI KUSUM RAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of funds, allocated, released and spent for Disaster Management during the last three years and the current year, so far;

(b) whether India lacks in disaster preparedness acutely and if so, the reasons therefor; and